

IN THE HIGH COURT AT CALCUTTA

NOTIFICATION

No. 1365-RG

Dated: 30.01.2024

The Appellate Side & Original Side Roster/Determination, notified vide Notification No. 10404-RG dated 9th November, 2023, is partially modified to the following extent and will take effect from 31st January, 2024:-

	Determination (A.S)	Determination (O.S)
Hon'ble Justice Rajasekhar Mantha (SB-I) (Writ)	* Matters (motion & hearing) under Article 226 of the Constitution of India relating to service under Group VI and applications connected thereto (2023 onwards); * Matters (motion & hearing) under Article 226 of the Constitution of India relating to Primary Education under Group-II including applications connected thereto.	* Matters (motion & hearing) under Article 226 of the Constitution of India relating to service under Group VI and applications connected thereto (2023 onwards); * Matters (motion & hearing) under Article 226 of the Constitution of India relating to Primary Education under Group-II including applications connected thereto.
Hon'ble Justice Abhijit Gangopadhyay (SB-IX) (Writ)	* Matters (motion & hearing) under Article 226 of the Constitution of India relating to Labour and Industrial Legislation under Group-III including applications connected thereto.	* Matters (motion & hearing) under Article 226 of the Constitution of India relating to Labour and Industrial Legislation under Group-III including applications connected thereto.
Hon'ble Justice Raja Basu Chowdhury (SB-XXVI) (Writ)	* Matters (motion & hearing) under Article 226 of the Constitution of India relating to service under Group VI and applications connected thereto (Upto 2022).	* Matters (motion & hearing) under Article 226 of the Constitution of India relating to service under Group VI and applications connected thereto (Upto 2022).

All other subject matters, pertaining to the roster/determination of the Hon'ble Judges, which are in effect as on date, shall remain unchanged.

By Order of the Hon'ble the Chief Justice,

Sd/-
Registrar General
High Court at Calcutta

Dated, 30th January, 2024